

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL)..... Diary No(s).10983/2020

FICUS PAX PRIVATE LIMITED

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No.48452/2020 - INTERVENTION APPLICATION
IA No.48914/2020 - INTERVENTION/IMPLEADMENT
IA No.48669/2020 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 500/2020 (X)

W.P.(C) No.498/2020

(FOR ADMISSION and IA No.49894/2020-EXEMPTION FROM FILING O.T. and
IA No.49893/2020-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No.480/2020

FOR ADMISSION and IA No.49028/2020-STAY APPLICATION and IA
No.49029/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT)

W.P.(C) No.484/2020 (X)

(FOR ADMISSION and IA No.49078/2020-STAY APPLICATION and IA
No.49079/2020-EXEMPTION FROM FILING O.T.

W.P.(C) No.501/2020

(FOR ADMISSION and IA No.50014/2020-EX-PARTE STAY and IA
No.50015/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
VAKALATNAMA/OTHER DOCUMENT)

W.P.(C)..... Diary No(s).10981/2020

W.P.(C)..... Diary No(s).10993/2020

(IA No. 48918/2020 - EARLY HEARING APPLICATION

IA No. 48444/2020 - EARLY HEARING APPLICATION

IA No. 48916/2020 - INTERVENTION APPLICATION

IA No. 48443/2020 - INTERVENTION/IMPLEADMENT

W.P.(C)..... Diary No(s).11018/2020

W.P.(C)..... Diary No(s).11041/2020

W.P.(C)..... Diary No(s).11048/2020

(IA No. 48494/2020 - CLARIFICATION/DIRECTION)

W.P.(C)..... Diary No(s).11094/2020

W.P.(C)..... Diary No(s).11111/2020

W.P.(C)..... Diary No(s).11180/2020

W.P.(C) No(s).494/2020

W.P.(C)..... Diary No(s).11194/2020

W.P.(C)..... Diary No(s).11223/2020

W.P.(C)..... Diary No(s).11282/2020
(IA No.48639/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)
W.P.(C)..... Diary No(s).11309/2020
W.P.(C)..... Diary No(s).11310/2020

Date : 04-06-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.R. SHAH

Counsel for the parties:

for petitioner in Mr. K.V. Viswanathan, Sr. Adv.
W.P.(C) No.484/2020 Ms. Nanita Sharma, AOR
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for petitioner in Mr. J.P. Cama, Sr. Adv.
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W.P.(C) No.494/2020 Mr. Krishan Kumar, Adv.
Diary No.11018/2020 Mr. Mohit Gulati, Adv.
Mr. S.C. Ralhan, Adv.
Mr. Gobind Talreja, Adv.

for petitioner in Mr. R. Basant, Sr. Adv.
Diary No.11282/2020 Mr. Raghenth Basant, Adv.
Ms. Liz Mahtew, AOR

in Diary No.11041/2020 Mr. Anish Gupta, Adv.
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Mr. Gaurav Srivastava, Adv.

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for petitioner in Mr. Jeetender Gupta, AOR
WP(C) No.498/2020
Diary No.11094/2020
Diary No.11048/2020
Diary No. 10983/2020

for petitioner in Mr. Varun Singh, Adv.
Diary No.11111/2020 Ms. Nishtha Kumar, AOR
Ms. Deepti Arya, Adv.
Mr. Akshay Dev, Adv.
Mr. Rishabh Rana, Adv.

for petitioner in Mr. Purvish Jitendera Malkan, Adv.

D.No.11310/2020
D. No.11309/2020

Mr. Man Mohan Sharma, Adv.
Mr. Gaurav Mehta, Adv.
Ms. Dharita P. Malkan, Adv.

For petitioner in
Diary No.11180/2020

Mr. T. Sundar Ramanathan, Adv.
Mr. M.P. Devanath, AOR
Mr. Abir Roy, Adv.
Mr. Ishaan Chakrabarti, Adv.

in W.P No.10981/2020

Mr. Aditya Giri, Petitioner-in-person

for petitioner in
Diary No.11194/2020

Mr. Parthiv K. Goswami, Adv.
Ms. Diksha Rai, AOR

in W.P(C) No.480/2020

Mr. Vipin Singhania, Adv.
Mr. Nikhil Jain, AOR

Mr. Sunil Fernandes, AOR

Mr. Rajiv M. Roy, Adv.

Mr. Gautam Singh, Adv.

for respondent
UOI

Mr. K.K. Venugopal, AG
Mr. K.M. Nataraj, ASG
Mr. Rajat Nair, Adv.
Mr. Ankur Talwar, Adv.
Mr. Kanu Agrawal, Adv.
Mr. B.V. Balaram Das, AOR

for R.6 in
D.No.11111/2020 &
Intervener in
I.A. No.49102 of 2020)

Mr. Sanjay Singhvi, Sr. Adv.
Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

for R.5 in
Diary no.10983/2020.
Diary no.11048/2020
Diary no.11111/2020

Mr. Manish Kumar Saran, AOR

for R.2 & 3 in
D. No.11282/2020

Mr. G. Prakash, Adv.

for respondent in
D.No.10981/2020

Mr. Nalin Kohli, AAG
Mr. Shuvodeep Roy, AOR

for State of Maharashtra
Diary No.11180/2020

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR

for respondent in
Diary No.10981/2020

Mr. Chirag M. Shroff, AOR

for intervenor in Mr. C.U. Singh, Sr. Adv.
Diary Nos.10983/2020 & Mr. Pukhrambam Ramesh Kumar, Adv.
10993/2020 Mr. Jawahar Raja, Adv.
Mr. Archit Krishna, Adv.
Ms. Anupama NG, Adv.
Mr. Karun Sharma, Adv.

for intervenor Ms. Indira Jaising, Sr. Adv.
D. No.10983/2020 Mr. Anand Grover, Sr. Adv.
Ms. Gayatri Singh, Sr. Adv.
Mr. Sunil Fernandes, AOR.
Ms. Nupur Kumar, Adv.
Mr. Zeeshan Diwan, Adv.
Mr. Prastut Dalvi, Adv.

for intervenor in Mr. Rakesh Shukla, Adv.
D.No.10983/2020 Ms. Sumita Hazarika, AOR

Mr. Amit Pai, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard counsel for the parties.

Counter affidavit has been filed in the main matter, which has
been requested to be considered in all connected matters.

Hearing completed.

List for orders on 12.06.2020.

In the meantime, no coercive action, against the employers,
shall be taken pursuant to notification dated 29.03.2020.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
BRANCH OFFICER